



NOTIFICATION No.202/2019

Sub: Holiday declared on 11.09.2019 (Wednesday) instead of 10.09.2019(Tuesday) on account of "Muharram" for High Court, Madras (both Principal Seat at Madras and Madurai Bench of Madras High Court, Madurai) -Orders Issued.

- Read: 1. High Court's Notification No.202/2018, dt:06.12.2018 in R.O.C.No.70337-A/2018/C3 dt:06.12.2018.  
2. G.O.Ms.No.603, Public (Miscellaneous) Department, Dated 05.09.2019.

\*\*\*\*\*

The Government of Tamil Nadu in the Government Order second read above, have declared 11.09.2019 (Wednesday) as a Public Holiday on account of "Muharram" instead of 10.09.2019 (Tuesday).

In view of the above, it is hereby declared that 11.09.2019 (Wednesday) shall be a holiday on account of "Muharram" and 10.09.2019 (Tuesday) shall be a working day for the High Court, Madras (both Principal seat at Madras and Madurai Bench of Madras High Court, Madurai).

HIGH COURT, MADRAS  
DATED: 06.09.2019

Sd/-C.KUMARAPPAN  
REGISTRAR GENERAL